GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED OUESTION NO : 663

UNSTARRED QUESTION NO. : 663 (To be answered on the 22nd July 2021)

EXPANSION OF AIRPORTS

663. SHRI BALUBHAU
ALIAS SURESH NARAYAN DHANORKAR

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

- (a) the number of airports expanded and modernised by the Government during the last five years;
- (b) the number of above-mentioned airports privatised during the last five years;
- (c) whether the Government proposes to privatise more airports in coming years;
- (d) if so, the details thereof; and
- (e) if not, the steps being taken by the Government to retain the airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रातरा में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

- (a): During the last five years, Airports Authority of India (AAI) has completed Major Engineering Infrastructure works at 47 airports. These are Madurai, Bareilly, Kolkata, Agartala, Barapani, Raipur, Ranchi, Thiruvananthapuram, Lilabari, Khajuraho, Jaipur, Darbhanga, Ahmedabad, Dehradun, Puducherry, Chandigarh, Bokaro, Fursatgunj, Chennai, Imphal, Guwahati, Dibrugarh, Rupsi, Gorakhpur, Vijayawada, Allahabad, Amritsar, Hindon, Kadapa, Mangaluru, Goa, Udaipur, Kolhapur, Lucknow, Jammu, Delhi, Tezu, Kishangarh, Belgaum, Hubli, Tirupati, Rajahmundry, Tuticorin, Salem, Coimbatore, Silchar and Calicut. Additionally, under Regional Connectivity Scheme (RCS)- Ude Desh ka Aam Nagrik (UDAN), commencement of RCS operations since the launch of the scheme in October, 2016.
- (b): During the last five years, AAI, after bidding process, has awarded 6 airports viz. Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram under Public Private Partnership (PPP) to M/s Adani Enterprises Ltd. (AEL) for operation, management and development for a period of 50 years.
- (c) & (d): AAI Board in its 190th Meeting held on 05th September, 2019 has approved leasing of another six airports namely Bhubaneshwar, Varanasi, Amritsar, Raipur, Indore and Trichy for undertaking operations, management and development through PPP.

(e): Does not arise in view of (c) & (d) above.